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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 60/219/NCLT/AHM/2016 (New) C.P. No. 14/219/CLB/MB/2014 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

Name of the Company:

Anil Kumar Poddar

V/s.

Midland Polymers Ltd.

Section of the Companies Act:

Section 219 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

SIGNATURE

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## <u>ORDER</u>

None present for Petitioner. None present for Respondent.

List the matter on 15.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of October, 2017.